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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

C.P. (I.B) No. 125/9/NCLT/AHM/2017

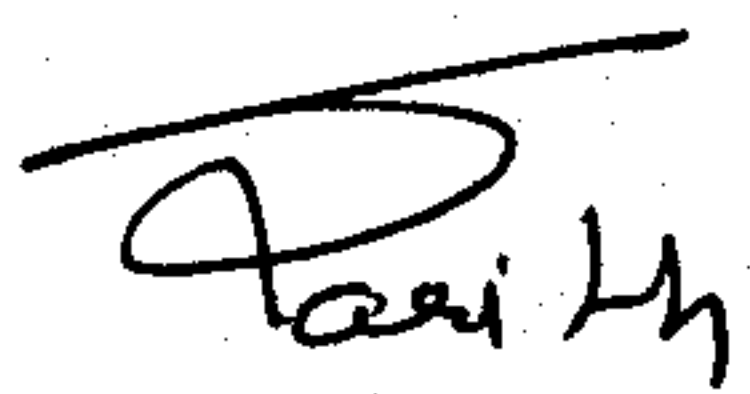
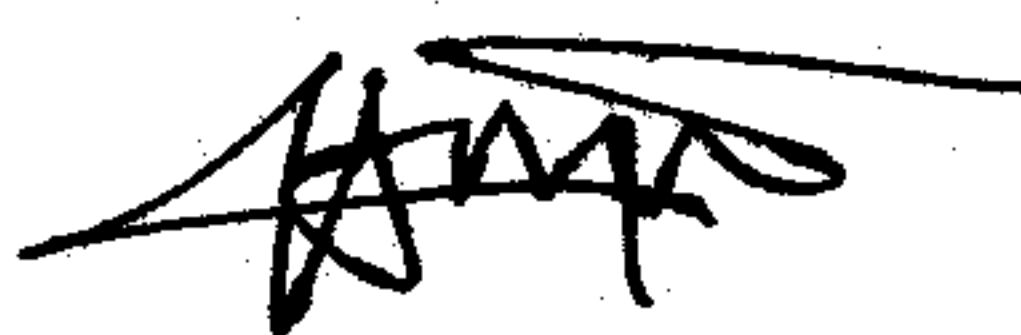

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2017**

Name of the Company: Windson Chemical Pvt. Ltd.
V/s.
Alpha Particle Board Pvt. Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	SHIVAM PARIKH ON BEHALF OF JAIMIN DAVE	Advocate	PETITIONER	
2.	HARMISH K. SHAH	Advocate	Respondent	
3.	Jaimin R. Dave	Advocate	Petitioner	

ORDER

Learned Advocate Mr. Jaimin Dave with Learned Advocate Mr. Shivam Parikh present for Operational Creditor/ Petitioner. Learned Advocate Mr. Harmish Shah present for Respondent.

Petitioner filed Bankers certificate.

Learned Advocate Mr. Harmish Shah filed Vakalatnama for Respondent.

Respondent wants to file objections.

For objections and for hearing before admission, list the matter 2410.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 13th day of October, 2017.